<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 03 OF 2017 & IA NO. 03 OF 2017 & IA NO. 253 OF 2018

Dated: 7th May, 2018

Present:	Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member			
<u>In the matter of:</u> M/s Sundew Properties Ltd. Vs.				Appellant(s)
_	a Electricity Regulate	ory	Commission	Respondent(s)
Counsel for	the Appellant(s)	:	Mr. Amit Kapur Mr. Apoorva Misra Mr. Malcolm Desai	
Counsel for	the Respondent(s)	:	Mrs. D. Bharthi Reddy Mr. Rakesh Kumar Sh Mr. Nishant for R-2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing

on <u>24.07.2018.</u>

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member